

**Form GST REG-03**

*[See Rule 9(2)]*

**Reference Number:** ..

**Date:** 04/01/2022

To

**Date:** 27/12/2021

**Notice for Seeking Additional Information / Clarification / Documents relating to  
Application for Registration**

This is with reference to your Registration application filed vide  
has examined your application and is not satisfied with it for the following reasons:

Dated - 27/12/2021 The Department

- 1 Principal Place of Business - Address - Others (Please specify) - The rent agreement is for "RESIDENTIAL PURPOSE ONLY", Please obtain notarised consent of the Owner for taking GST registration. Please upload notarized Rent Agreement having signature of both the parties on each page along with signature of witnesses (at last page) in presence of Ld. Notary along with the photo & photo ID proof duly attested by Ld. Notary. Also upload PAN card /Driving Licence /Election card of the OWNER of the Principal Place of Business and the APPLICANT (BOTH DIRECTORS).
- 2 Principal Place of Business - Nature of Possession - Others (Please specify) - Please upload latest electricity bill & INDEX-2. Pl also upload copy of acknowledged police intimation for Renting the premises, so that application may be verified from Police Deptt (Scan copy of ORIGINAL be uploaded)

You are directed to submit your reply by 13/01/2022

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter





**Form GST REG-03**

[See Rule 9(2)]

**Date: 10/01/2022**

**Reference Number:**

To

**Date: 08/01/2022**

**Notice for Seeking Additional Information / Clarification / Documents relating to  
Application for Registration**

This is with reference to your Registration application filed vide .  
has examined your application and is not satisfied with it for the following reasons:

**Dated - 08/01/2022 The Department**

- 1 Principal Place of Business - Address - Others (Please specify) - Kindly mention complete address at Sr. No. 16(a) of application form i.e. Milkat Number/Property Number/survey Number/ Plot Number/Block/Taluka etc. and also upload latest ownership documents Property Tax Bill/Index 2/Electricity bill/Sale Deed etc. copy having name of owner and complete address of the business premises. Complete address of PPOB is prime condition for registration. Pl correct the same at Sr. No. 16(a) .Incomplete address application will not be entertained.
- 2 Principal Place of Business - Document Upload - Others (Please specify) - Kindly also upload legible scan copy of original PAN card & Aadhar Card of all the concern persons. (PDF format)

You are directed to submit your reply by 19/01/2022

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter





## Form GST REG-03

[See Rule 9(2)]

**Date:** 12/01/2022

**Date:** 10/01/2022

### **Notice for Seeking Additional Information / Clarification / Documents relating to Application for Registration**

This is with reference to your Registration application filed vide Dated - 10/01/2022 The Department has examined your application and is not satisfied with it for the following reasons:

- 1 Business Details - Details of your Business - Others (Please specify) - Pl upload legible copy of registration certificate of sahkari mandali ltd.
- 2 Promoters/Partners - Personal Information - Others (Please specify) - Pl mention details of board of trustee at Sr. 21.
- 3 Principal Place of Business - Address - Others (Please specify) - Pl mention SURvey, Plot,Milkat,Shed, Shop etc. No., NAME of building,society,estate etc. at Sr. 16(a) and upload ownership document viz latest electricity bill, Index 2, sale deed or Talati's certificate whichever is showing the same.

You are directed to submit your reply by 21/01/2022

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter







**Form GST REG-03**

[See Rule 9(2)]

Reference Number: [REDACTED]

Date: 12/01/2022

To

Application Reference No. [REDACTED]

Date: [REDACTED]/2022

**Notice for Seeking Additional Information / Clarification / Documents relating to  
Application for Registration**

This is with reference to your Registration application filed vide ARN [REDACTED] Dated [REDACTED] 2022. The Department has examined your application and is not satisfied with it for the following reasons:

- 1 Principal Place of Business - Address - Others (Please specify) - In the Ownership document, there is NO mention of [REDACTED]. Please upload proper Ownership proof. also upload latest Index-2.
- 2 Principal Place of Business - Contact Information - Others (Please specify) - Please upload notarized Rent Agreement having signature of both the parties on each page along with signature of witnesses (at last page) in presence of Ld. Notary along with the photo & photo ID proof duly attested by Ld. Notary. Also upload PAN card /Driving Licence /Election card of the OWNER of the Principal Place of Business and the APPLICANT. (scan copy of Original be uploaded).
- 3 Principal Place of Business - Nature of Possession - Others (Please specify) - Pl also upload copy of acknowledged police intimation for Renting the premises, so that application may be verified from Police Deptt (Scan copy of ORIGINAL be uploaded)

You are directed to submit your reply by [REDACTED] 2022

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter





**Form GST REG-03**

[See Rule 9(2)]

Reference Number: [REDACTED]

Date: [REDACTED] 2021

To

[REDACTED]avnagar, Gujarat, 364004

Application Reference No. (ARN): [REDACTED]

Date: 31/08/2021

**Notice for Seeking Additional Information / Clarification / Documents relating to  
Application for Registration**

This is with reference to your Registration application filed vide ARN [REDACTED] Dated - [REDACTED] 2021 The Department has examined your application and is not satisfied with it for the following reasons:

- 1 Promoters/Partners - Identity Information - Others (Please specify) - please,upload aadhar card and pan card copy.
- 2 Promoters/Partners - Identity Information - Others (Please specify) - please,upload aadhar card and pan card copy.
- 3 Promoters/Partners - Identity Information - Others (Please specify) - please,upload aadhar card and pan card copy.
- 4 Promoters/Partners - Residential Address - Others (Please specify) - please,upload residential premises proof document.(light bill, tax bill or index copy.)
- 5 Promoters/Partners - Residential Address - Others (Please specify) - please,upload residential premises proof document.(light bill, tax bill or index copy.)
- 6 Promoters/Partners - Residential Address - Others (Please specify) - please,upload residential premises proof document.(light bill, tax bill or index copy.)
- 7 Promoters/Partners - Residential Address - Others (Please specify) - please,upload residential premises proof document.(light bill, tax bill or index copy.)
- 8 Authorized Representative - Authorized Representative - Others (Please specify) - please,upload Authorized Representative latter.
- 9 Principal Place of Business - Document Upload - Others (Please specify) - please, upload premises proof light bill copy.
- 10 State Specific Information - State Specific Information - Others (Please specify) - please, upload Professions Tax E.C /RC Number certificate copy.

You are directed to submit your reply by [REDACTED] 2021

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



**Form GST REG-03**

*[See Rule 9(2)]*

Reference Number: [REDACTED]

Date: [REDACTED]/2021

To

[REDACTED]  
[REDACTED], S.D.C., [REDACTED] Bhavnagar, Gujarat, 364004

Application Reference No. (ARN): [REDACTED]

Date: [REDACTED] 2021

**Notice for Seeking Additional Information / Clarification / Documents relating to  
Application for Registration**

This is with reference to your Registration application filed vide ARN [REDACTED] Dated - [REDACTED] 2021. The Department has examined your application and is not satisfied with it for the following reasons:

- 1 Authorized Signatory - Personal Information - Others (Please specify) - Pl provide business experience of proprietor.
- 2 Goods and Services - Details of Goods - Details of Goods - Pl provide business detail in brief.
- 3 Goods and Services - Details of Services - Details of Services - pl provide brief description of services.

You are directed to submit your reply by [REDACTED] 2021

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



**Form GST REG-03**

[See Rule 9(2)]

Date: 16/01/2022

JAMNAGAR, Jamnagar, Gujarat, 361008

Date: 11/01/2022

**Notice for Seeking Additional Information / Clarification / Documents relating to  
Application for Registration**

This is with reference to your Registration application filed vide [REDACTED] Dated - 11/01/2022 The Department has examined your application and is not satisfied with it for the following reasons:

- 1 Principal Place of Business - Address - Others (Please specify) - (i) Complete address of principal place of business not mentioend, the details of Floor, Taluka/Block, Longitute, Latitude etc. not shown at Col. No. 16(a), upload full and complete details of Taluka/Block, Longitute, Latitude etc. at PPB. (ii) Further, upload all the documnets in pdf file separately for the respective all the queries raised. (iii) Please upload all desired documents in addition to all documents already uploaded by you.
- 2 Principal Place of Business - Document Upload - Others (Please specify) - (i) The Ele. Bill attached is for RGPU i.e. not for Commercial use. Therefoer, upload the documents granting permission for use of Commercial issued by Municipality, Nagar Palika etc. i.e. Shop Act License and upload details at point 15(12) of REG-01 or upload MSME Udayam Certificate.  
(ii) Submit ownership document i.e. purchase deed / Index 2 etc. in the name of owner  
(iii) upload the photo ID and address proof a/w PAN.  
(iv) Upload recently paid tax bill. (i) The Ele. Bill attached is for RG
- 3 Goods and Services - Details of Services - Details of Services -

You are directed to submit your reply by 25/01/2022

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



has examined your application and is not satisfied with it for the following reasons:

- 1 Principal Place of Business - Address - Others (Please specify) - Please upload the legible and colour-scanned copy of the following documents, all in preferably same PDF file:  
1.PAN & AADHAR of the owner of the place of business.  
2.PAN & AADHAR of the partners.  
3.Light Bill/Index2/sale deed of the place of business.  
4.PAN of the firm.  
5.Intimation acknowledged by respective police authorities for verification of tenancy.  
Please try to upload all the documents, preferably in same PDF file.

You are directed to submit your reply by 15/01/2022

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



- 1 Business Details - Document Upload - Others (Please specify) - Details of total numbers of Director is not provided. for this information attach relevant page of Memorandum of Association.
- 2 Promoters/Partners - Residential Address - Others (Please specify) - Upload Aadhaar or any valid address proof.
- 3 Promoters/Partners - Document Upload - Others (Please specify) - Upload latest photo.
- 4 Authorized Signatory - Document Upload - Proof of appointment - Letter of Authorization filed is incomplete.
- 5 Principal Place of Business - Document Upload - Document - Document not correct
- 6 Goods and Services - Details of Goods - Details of Goods - Mention Commodity address.

You are directed to submit your reply by 21/08/2021

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



has examined your application and is not satisfied with it for the following reasons:

- 1 Promoters/Partners - Residential Address - Others (Please specify) - Upload Valid proof of Residence
- 2 Promoters/Partners - Residential Address - Others (Please specify) - Upload Valid proof of Residence
- 3 Authorized Signatory - Document Upload - Document - Document not legible
- 4 Principal Place of Business - Document Upload - Others (Please specify) - Uploaded document not legible

You are directed to submit your reply by 14/09/2021

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



has examined your application and is not satisfied with it for the following reasons:

- 1 Principal Place of Business - Address - Others (Please specify) - other business hotel abha international running in the same premises give clarification about it
- 2 Principal Place of Business - Document Upload - Others (Please specify) - name of business place owner mismatch between proof of ownership and rent agreement
- 3 Aadhaar Authentication - Aadhaar Authentication Status - Others (Please specify) - upload aadhaar card of both the partners

You are directed to submit your reply by 12/10/2021

If no response is received by the stipulated date, your application is liable for rejection. Please note that no further notice / reminder will be issued in this matter



## Application for Registration

This is with reference to your Registration application filed vide ARN [REDACTED]. The Department has examined your application and is not satisfied with it for the following reasons:

- 1 Business Details - Details of your Business - Others (Please specify) - UPLOAD ORIGINAL PANCARD OF FIRM AND ALSO UPLOAD BANKS DETAILS OF FIRM.
  - 2 Business Details - Document Upload - Others (Please specify) - UPLOAD PARTNERSHIP DEED.
  - 3 Promoters/Partners - Personal Information - Others (Please specify) - UPLOAD MIDDLE NAME OF [REDACTED]
  - 4 Promoters/Partners - Personal Information - Others (Please specify) - UPLOAD MIDDLE NAME AND LAST NAME OF [REDACTED]
  - 5 Promoters/Partners - Personal Information - Others (Please specify) - UPLOAD MIDDLE NAME AND LAST NAME OF [REDACTED]
  - 6 Promoters/Partners - Personal Information - Others (Please specify) - UPLOAD MIDDLE NAME AND LAST NAME OF [REDACTED]
  - 7 Promoters/Partners - Personal Information - Others (Please specify) - UPLOAD MIDDLE NAME AND LAST NAME OF [REDACTED]
  - 8 Promoters/Partners - Residential Address - Address details - Residential address is incomplete
  - 9 Promoters/Partners - Residential Address - Address details - Residential address is incomplete
  - 10 Promoters/Partners - Document Upload - Others (Please specify) - UPLOAD PANCARD AND AADHAR CARD.
  - 11 Promoters/Partners - Document Upload - Others (Please specify) - UPLOAD PANCARD AND AADHAR CARD.
  - 12 Promoters/Partners - Document Upload - Others (Please specify) - UPLOAD PANCARD AND AADHAR CARD.
  - 13 Promoters/Partners - Document Upload - Others (Please specify) - UPLOAD PANCARD AND AADHAR CARD.
  - 14 Promoters/Partners - Document Upload - Others (Please specify) - UPLOAD PANCARD AND AADHAR CARD.
  - 15 Authorized Signatory - Document Upload - Others (Please specify) - UPLOAD ORIGINAL LETTER OF AUTHORIZATION.
  - 16 Authorized Representative - Authorized Representative - Others (Please specify) - KINDLY PROVIDE DETAILS OF AUTHORIZED REPRESENTATIVE (NAME, MEMBERSHIP NUMBER, OFFICE ADDRESS ETC ) WITH AUTHORIZATION APPOINTMENT LETTER, SELF ATTESTED COPY OF IDENTITY PROOF AND REGISTRATION NUMBER WITH PROOF.
  - 17 Principal Place of Business - Document Upload - Others (Please specify) - UPLOAD ORIGINAL. ALL DOCUMENTS AND ALSO UPLOAD ORIGINAL AND LATEST ELECTRICITY BILL AND INDEX COPY OF PROPERTY OF OWNER.
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- 1 Business Details - Details of your Business - Others (Please specify) - Provide business/shop registration proof. (MSME / gumasta dhara license etc)
- 2 Promoters/Partners - Identity Information - Others (Please specify) - Upload original copy of pan card, election card and aadhar card of PROPRIETOR
- 3 Promoters/Partners - Residential Address - Others (Please specify) - UPLOAD ORIGINAL AND LATEST TAX BILL, ELECTRIC CITY BILL, INDEX COPY, RENT AGREEMENT.
- 4 Authorized Representative - Authorized Representative - Others (Please specify) - update details in all field of your CA/ tax practitioner or any other person.
- 5 Principal Place of Business - Address - Others (Please specify) - clarify how business will be carried out at residential place with supporting documents
- 6 Principal Place of Business - Document Upload - Others (Please specify) - UPLOAD ORIGINAL INDEX COPY
- 7 State Specific Information - State Specific Information - Others (Please specify) - UPLOAD BANK DETAIL

You are directed to submit your reply by 17/01/2022

If no response is received by the stipulated date, your application is liable for rejection. Please reminder will be issued in this matter

